

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 205 of 2018

Md. Karimuddin Momin Appellant

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: M/s. Md. Asadul Haque, Birendra Kumar,
Advocates

For the Respondents: Mr. Rahul Saboo, S.C.-I

Oral Order
09/Dated: 08.07.2020

As prayed on behalf of appellant that the learned counsel is at Pakur and has not been able to fetch the file of this case, put up on 05.08.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)